

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Civil Appeal No.7417 of 2001

M/S. WHIRLPOOL OF INDIA LTD.

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date: 02/11/2007 The matter was called on for Judgment today.

For Appellant (s) Mr. Subramonium Prasad, Adv.

For Respondent(s) Mr. B. Krishna Prasad, Adv.

Mr. B.V. Balram Das, Adv.

Hon'ble Mr. Justice V.S. Sirpurkar pronounced the
judgment of the Bench comprising Hon'ble Mr. Justice Ashok
Bhan, Hon'ble Mr. Justice H.S. Bedi and His Lordship.

The appeal is dismissed with costs in terms of signed
judgment.

(Pardeep Kumar)
Court Master

(Radha R. Bhatia)
Court Master

(Signed reportable judgment is placed on the file)